

F.No. 01(03)/Roster/CESTAT/2022(part-2)
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 22.07.2022

ORDER NO. 139 of 2022

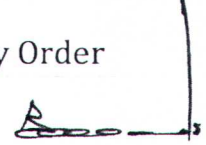
Hon'ble President is pleased to partially modify the roster order no. 94 of 2022 for **CESTAT, New Delhi** on **22.07.2022** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 22.07.2022	Mr. P. V. Subba Rao, Hon'ble Member(Technical) and Ms. Rachna Gupta, Hon'ble Member (Judicial)	Customs, Excise and Service Tax Division Bench Matters
	Hon'ble Mr. Justice Dilip Gupta, President	Chamber work

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Member, CESTAT, Hyderabad/New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar